

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 247 of 1996

New Delhi, dated the 21st May, 1996

HON'BLE Mr. S.R. ADIGE, MEMBER (A)

HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri S.C. Sharma,
S/o Shri B.D. Sharma,
B-34, West Patel Nagar,
New Delhi Delhi-110008. APPLICANT

(By Advocate: Shri Sri Ganesh proxy
counsel for Dr.M.P.Raju)

VERSUS

1. Union of India through
the Secretary,
Ministry of Labour
Shram Shakti Bhawan,
Rafi Marg,
New Delhi-110001.
2. Director General of Employment,
& Training-Cum-Jt. Secretary,
Shram Shakti Bhawan,
Rafi Marg,
New Delhi-110001.
3. Director of Employment Exchange,
Directorate General of Employment,
& Training,
3/10 Jamnagar House,
New Delhi-110011.
4. Mr. Hari Krishan,
Ex-Director of Employment Exchanges,
B-3-B/35-A, Janakpuri,
New Delhi-110058. RESPONDENTS

(By Advocate: Shri K.R.Sachdeva)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard Shri Sri Ganesh, proxy
counsel for Dr. M.P. Raju for the applicant
and Shri K.R. Sachdeva for the Respondents.

2. We note by order dated 1.2.96, the applicant's counsel had submitted that he would be satisfied if the appellate authority was directed to dispose of the appeal. A perusal of the Respondents' reply indicates that the appeal stands disposed of by order dated 15.4.96. Under the circumstances nothing survives in this O.A. In the event that the applicant is aggrieved by the appellate authority's order it would be open to him to agitate the same through appropriate ^{in accordance with law} original proceedings if so advised.

3. This O.A. stands disposed of accordingly. No costs.

Lakshmi Swaminathan
(Mrs. LAKSHMI SWAMINATHAN)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)

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